## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1199/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

J. J. Plastalloy Private Limited

V/s.

Daman Polmers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1) Mr. HATTER POPULAR

2) MIRIE Democer

Alphe Democer

Alphe Democer

Pogus.

## **ORDER**

## CP No.1199/I&BP/NCLT/MB/MAH/2017

For the parties have reported that both of them are agreeable to settlement, therefore, at their request, list this matter on 15.1.2018 for reporting settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)